

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/1599 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Hh
Dated, Guwahati the 19th March, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2025/303 dtd. 17.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 18.03.2025 and 19.02.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 17.03.2025 till the morning of 20.03.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/1600 /A, dated , 19-03-2025

Copy to:-

✓ 1. The Project Manager, Gauhati High Court.

Hh
JT. REGISTRAR (VIGILANCE)